289 Written Answers [17 Dec 1993]

to Questions 290

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In a few colonies like pragati Vihar Lodhi Road Complex Hostal and cleaning dis got done through contracts In other Government Colonies cleaning/sweeping is done by Malis Beldars in addition to their other duties. This Ministry has no information about the staff employed bv the MCD and the NDMC for the purpose.

(c) The sweeping is being done by turns in the various areas of these two colonies. On an average the sweeping/cleaning is done 4 times a month in these two colonies.

Allotment of DDA Flats/Plots to **MPs**

2230. SHRI NYODEK YONGGAM: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

(a) what are the facilities available to Members of Parliament in respect of sale of plots and flats to them by the Delhi Development Authority; and

what is the quota fixed for (b) allotment to MPs in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEV-MINISTER ELOPMENT AND THE OF STATE IN THE MINISTRY OF

WATER RESOURCES (SHRI P. K. THUNGON); (a) and (b) The DDA has reported that at present there is no quota for allotment of flats/plots to Members of Parliament per se.

Unathorised construction in DDA in Vasant Enclave

2231. SHRI RAMSINH RATHWA: Will the Minis er of URBAN DEVE-LOPMENT be pleased to state:

(a) what are the details of unauthorised construction in DDA flats (Janta, LIG and MIG) in DDA colonies as on 30th November, 1993 category-wise/flats-wise particularly in Vasant Enclave;

(b) whether it is a fact that present occupants of varions categories of flats have unauthorised constructions without any prior permission from DDA; and

(c) what action has been taken/ proposed to be taken by Government against the DDA officials and the occupants in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K.

THUNGON): (a) According to DDA, during the period 1-4-93 to 30,11,93, 2380 cases of illegal construction/misuse were detected in DDA flats: Vasant Enclave is a denotified area and the removal of unauthorised construction in DDA flats vests with the MCD and DDA only initiates action for cancellation of lease. On the basis of survey conducted during 1993, the following unauthor/sed construction was noticed in Vasant Enclave.

1. In category II & III flats		258
2. In category I flats	· · · <i>·</i>	88
3 In car garages	· • • •	22
4. In ^s ervant quarters	••••	3

(b) Yes, Stir. This is so with respect to some flats.

(c) Action is Mitiated for cancellation of lease/removal of encroachments immediately on receipt of report from DDA officials. In case, the area is denotified and vests with MCD, action to cancel the lease deed of the occupants is initiated and MCD, initiates action to remove the excess construction under the Delhi Municipal Corporation Act, 1957, In case the area is not denotified action to cancel thr lease and for the removal of encroachments is taken against the defaulting occupants by DDA.

Installation of Mirror Wash 'Ba and Sink in Sector XII, R. K. Pura New Delhi

2232. SHRI RAMSINH RATHW Will the Minister of URBAN DE ELOPMENT be pleased to state:

(a) whether it is a fact that some Government colonkes (C.G. Complex, Vasant Vihar) C.P.W. has provided or is likely to proviadditional facilities of mirror, we basin and sink with out chargithe usual ten percent charges:

(b) if so, what are the deta thereof;

(c) whether such facilities are k ing provided in all type 'B' Gover ment colonies uniformly?

(d) whether such facilities hav not been provided in type B' Sect XII R.K. Puram, if so, what are C reasons thereof;

(e) whether any such represent tion has been received from the resident of Type 'B' Sector XII, R.K Puram in th's regard; and

(f) if so, what action is taken proposed to be taken in this regard?

THE MINISTER OF STATE I. THE MINISTRY OF URBAN DEV ELOPMENT AND THE MINISTE OF STATE IN THE MINISTRY O WATER RESOURCES (SHRI P. F THUNGON): (a) and (b) There are 127: Quarters of different type of Cen tral Government Housing Compley Vasant Vihar as indicated below:—

Туре	CBI Pool	Lok Sabha/Rajya Sabha	General Pool
I	60	45	
II	225	75	No. and B
III	105	105	645
IV	12		
v	3	_	
	405	225	645